

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 11/(MAH)/2013  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES: M/s. Rabindra L. Srivastava  
V/s.  
M/s. Sricon Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

T.C.P. No. 11/397-398/CLB/MB/2013

Both the Counsel are absent.

List this matter on **07.03.2017** for hearing.

If the Petitioner side remains absent on the next date of hearing, this Petition  
will be dismissed for default.

Sd/-

**B.S.V. PRAKASH KUMAR**  
**MEMBER (JUDICIAL).**

Sd/-

**V. NALLASENAPATHY**  
**MEMBER (TECHNICAL).**